
Yashpal Vs Neelam Sethi Through Lrs

RC.REV. 55 Of 2024, Civil Miscellaneous Application No. 10255-56 Of 2024

Court: Delhi High Court

Date of Decision: Dec. 9, 2024

Hon'ble Judges: Tara Vitasta Ganju, J

Bench: Single Bench

Advocate: Pawan Kumar Sharma, Pranav Rishi, Puneet Sharma

Final Decision: Disposed Of

Judgement